

### Non-Delivery of Books to National Library

827. SHRI SUBRATA MUKHERJEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether more than half the number of books published in the country are not sent to the National Library in violation of the 'The Delivery of Books' (Public Library) Act; and

(b) if so, the steps the Government propose to take in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) There are no reliable book production statistics available in India. Hence, it is not possible to ascertain the percentage of books sent to National Library, Calcutta, under Delivery of Books' (Public Library) Act.

(b) With a view to make the Act more effective, Government of India (Department of Culture) has taken steps to review the Delivery of Books' Act 1954 through a Committee consisting of representatives of the recipient Libraries, Book Promotion Council, Raja Rammohun Roy National Agency of International Standard Book Number and Indian Federation of Publishers under the Chairmanship of Joint Secretary, Department of Culture.

### New Education Policy

828. SHRI K.H. MUNIYAPPA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to come out with a New Education Policy;

(b) if so, the details thereof; and

(c) the time by which it is likely to be announced?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) Periodical reviews of the Education Policy have been undertaken in the post-Independence era from time to time. At present, the National Policy on Education (NPE), 1986 as updated in 1992 governs the system of Education. The present Government proposes wider consultations to review the educational policies to incorporate priorities listed in the National Agenda for Governance.

### Release of Postage Stamps

829. SHRI K.C. KONDAIAN :  
SHRI RAMDAS ATHAWALE :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received representations for the release of postage stamps from different States;

(b) if so, the details thereof, Statewise;

(c) the dates on which such demands were made earlier in each of the cases;

(d) the reasons for non-release of postage stamps so far in each case; and

(e) the action taken by the Government to fulfil the demand in each case?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Yes, Sir.

(b) to (e) Relevant information is furnished in the Statement.

### Statement

Sl. No.	Name of State/ Sponsor	Details Regarding Proposal and date of Receipt	Date on which such Demands were made Earlier	Action Taken
1	2	3	4	5
1.	Gujrat Jt. Sec. Genl. Admn. Dept. Govt. of Gujrat	Release of Stamp on Kalapi- Sursinhi Takhat Sinhji Gohel 09.01.98	No previous Proposal received	Sponsors have been asked to send biographical details of the personality for consideration as per guidelines.
2.	Haryana (a) Secretary Tourism, Govt. of Haryana. (b)-do-	(a) Release of special Stamp on Raja Nahar. 15.05.97 (b) Release of Stamp on Surajkund Crafts Mela. 20.10.97	No previous proposal receive	(a) Stamp released on 09.1.98 Philatelic Advisory  (b) To be put up for Philatelic Advisory Committee.